

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 47/16	Hearing	397-398	J&D Wilkie Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	M.S. Granopathy 080-43397000	Petitioner	<i>M.S. Granopathy</i>
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YS KS SAGER 9902783121	Respondent 1 & 3	<i>KS SAGER</i>
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M. Veeniah 9845148003	Respondent No 2	<i>M. Veeniah</i> 23/3/17
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Counsel for petitioner is present. Counsels for respondents are present.
Counsel for petitioner filed one application to receive additional documents. Registry
is directed to check and put up and for further hearing, list it on 11.04.2017.

Counsel for Respondents endorsed no objection on the application for receiving
additional documents.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)